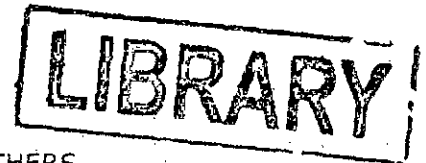


**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata.**

**ORDER SHEET**



COURT NO. : 1

08.01.2021

C.P.C/350/102/2019

O.A./350/1822/2017

MOHAN CHANDRA BARUI & OTHERS

-V/S-

MR P S MISHRA & ORS



ITEM NO:61

FOR APPLICANTS(S) Adv. :

Mr. N. Roy

FOR RESPONDENTS(S) Adv.:

Mr. K. Sarkar

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for petitioner and alleged contemnors.</p> <p>Since the speaking order has already been issued, CPC is dropped.</p> <p>Notices, issued, if any, are also discharged.</p> <div style="display: flex; justify-content: space-around; align-items: center;"><div style="text-align: center;"> ( TARUN SHRIDHAR ) MEMBER(A)</div><div style="text-align: center;"> ( BIDISHA BANERJEE ) MEMBER (J)</div></div> <p style="text-align: left; margin-top: 10px;">pd</p>